GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA UNSTARRED QUESTION NO. 2728 TO BE ANSWERED ON 04th August, 2023

WELFARE OF EX-SERVICEMEN

2728. SHRI KAUSHALENDRA KUMAR:

Will the Minister of DEFENCE be pleased to state:

(a) the details of the schemes being implemented for the welfare of Ex-servicemen, their widows and children in the country, State/UT-wise including Bihar;

(b) whether it is a fact that only one unit is running in Ordnance Factory, Rajgir, if so, the details thereof;

(c) whether the Government has any plans to setup Canteen Stores Department (CSD) canteen, Ex-servicemen Contributory Health Scheme (ECHS) Polyclinics and Zila Sainik Board in Nalanda district of Bihar, if so, the details thereof;

(d) whether these facilities can be provided in Sainik Area Prangan in Bihar Sharif so that Ex-servicemen and their dependents residing in Nalanda, Nawada and Sheikhpura can avail of benefits; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): The details of welfare and rehabilitation schemes, financial assistance provided to Ex-servicemen/widows and their dependents in the country including Bihar are at Annexure.

(b): Yes, Sir. Ordance Factory Nalanda, is a unit of Munitions India Limited (MIL), situated at Rajgir. There is no other unit of MIL at Rajgir. This factory is engaged in manufacturing of ammunition & explosives.

(c) to (e): CSD Canteen: There are already 3 Unit Run Canteen (URCs) in Nalanda District. No proposal for opening of New URC in Nalanda District has been received.

ECHS: There is no plan to set up Ex-servicemen Contributory Health Scheme (ECHS) polyclinic in Nalanda District.

Zila Saiik Board : As per existing policy, new Zila Sainik Boards (ZSB) can be set up by the concerned State Governments themselves if population of ex-servicemen and families of serving/deceased service personnel is 7,500 and above. Since strength of ex-servicemen and families of serving/deceased personnel in Nalanda district is 16829, State Government of Bihar can set up Zilas Sainik Board in Nalanda.

Provision of services to ESM and their dependents of Nalanda, Nawada and Sheikpura districts can be decided by the State Government post setting up of new ZSB in Nalanda. As of now, ESM and their dependents of Nalanda, Nawada and Sheikpura districts are provided services by ZSB Patna, Gaya and Munger, respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2728 TO BE ANSWERED ON 04.08.2023 REGARDING "WELFARE OF EX-SERVICEMEN".

1. Financial assistance/ benefits given from Armed Forces Flag Day Fund (AFFDF) under Raksha Mantri Ex-Servicemen Welfare Fund (RMEWF): -

Sl.	Grants	Amount(in Rs.)
No.		
(a)	Penury Grant (65 Yrs and above)	Rs. 4,000/-pm
	(Non-Pensioners upto Hav Rank)	(Life time)
(b)	Education Grant (upto two children)	
	(i) Boys/Girls upto Graduation	Rs. 1,000/-pm
	(ii) Widows for PG	
	(Pensioner/Non Pensioner upto Hav Rank) and upto two children	
(c)	Disabled Children Grant	Rs. 3,000/-pm
	(Pensioner/Non-pen upto JCO Rank)	
(d)	Daughter's Marriage Grant (upto 02 Daughters)	
	(Pensioner/Non-Pen upto Hav Rank)	
	Widow Re-Marriage Grant	Rs. 50,000/-
	(Pensioner/Non-Pen upto Hav Rank)	
	If married solemnly on or after 21 Apr 2016.	
(e)	Medical Treatment Grant	
	(Non-pensioner upto Hav Rank)	Rs. 30,000/- (Max)
(f)	Orphan Grant	
	(Pensioner/Non-pen All Ranks)	Rs. 3,000/-PM
	• Daughters of ex-servicemen till she is married.	
	• One Son of ex-servicemen upto 21 years of age.	
(g)	Vocational Trg Grant For Widows	Rs. 20,000/-
	(Pensioner/Non-Pen upto Hav Rank)	(One Time)

2. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks: -

(a)	Serious Diseases as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke. Other Diseases: Where more than Rs. 1.00 Lac has been spent on treatment	75% and 90% of total expenditure to Officer and Personnel Below Officer Rank (PBOR) respectively Upto Rs. 1.25 Lac (max)
(b)	Dialysis and Cancer treatment	75% and 90% of total expenditure to Officer and PBOR respectively Upto a max of Rs. 75,000/- per FY only.

3 Modified Scooter Grant. Rs. One lakh provided to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG's Branch of IHQ (Army, Navy & Air Force).

4 Subsidy on Home Loan. KSB reimburses 50% of interest by way of subsidy on home loan from Bank/public sector institutions for construction of house to war bereaved, war disabled and attributable peace time casualties. Rs. 1,00,000/- (Max)

5 Prime Minister's Scholarship Scheme: Total 5500 scholarships are provided to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows: -

- (a) Rs. 2500/- per month for boys.
- (b) Rs. 3000/- per month for girls.
- 6. Financial support to institutions involved in rehabilitation of ESM: -

Sl. No.	Organisation	Quantum of Aid/Grant
(a)	Paraplegic Rehabilitation Centers	Establishment grant (per annum)
	(i) Kirkee (ii) Mohali	(i) Rs. 1.20 cr (wef April, 2016) (ii) Rs.10,00,000/- (wef April, 2015)
(b)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- per annum

	Cheshire Homes	Rs. 15,000/- per annum per
(c)	(i) Lucknow, Delhi & Dehradun	inmate
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(d)	War Memorial Hostels. There are	Rs. 1,350/- per month
	36 WMHs which provide shelter	
	to the children of War	
	Widows/War disabled,	
	attributable and non attributable	
	cases.	

7. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Government of India Nominee. A total of 42 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Government of India nominee. Priority I is given to wards/widows of killed in action.

8. Rail Travel Concession Identity Cards. KSB Sectt issues rail travel concession identity cards to war widows.

9. Ex-servicemen Contributory Health Scheme: The Ex-Servicemen Contributory Health Scheme (ECHS) provide cashless and capless health care to ex-servicemen, their widows and children.

DETAILS OF VARIOUS RESETTLEMENT SCHEMES IMPLMENTED BY DIRECTORATE GENERAL RESETTLEMENT (DGR)

- a) Upgrading their skills by imparting necessary training to prepare them to take on new assignments/jobs and assisting ESM in finding re-employment.
- b) Constant endeavor to provide employment opportunities in Government/Quasi Government/Public Sector Organizations.
- c) Pro-active action to facilitate re-employment of ESM in the Corporate Sector.
- d) Providing Jobs through the following Schemes for self-employment.
 - i. Placement Assistance through on-line registration at DGR.
 - ii. DGR Sponsored Security Agency Scheme
 - iii. ESM Coal Loading and Transportation Scheme.
 - iv. Coal Tipper Attachment Scheme.
 - v. Tipper Attachment Scheme for Widows and Disabled Soldiers.
 - vi. Management of IGL/MNGL CNG Stations by ESM in NCR/Pune.
 - vii. Management of Company Owned Company Operated Retail Outlets.

- viii. Issue of DGR Eligibility Certificate for Allotment of LPG/Retail Outlet (Petrol/Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota.
- ix. Allotment lof Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops in NCR.
- x. DGR Technical Service Scheme.
- xi. Resettlement Training/Skill Development Courses.

RESERVATION IN EMPLOYMENT:

The existing quota of reservations in employment is available for Ex-Servicemen (ESM) in Public Sector Banks (PSBs) and Central Public Sector Undertakings (CPSUs) is 14.5% in all Direct Recruitment Group 'C' Posts and 24.5% in all Direct Recruitment Group 'D' Posts. This includes 4.5% for Disabled ESM and Dependents of Service personnel killed in action.

The details of various benefits given to families of Next of Kins (NoKs) of Battle Casualties by the Central Government to them are as under:-

Sl.	Monetary Grant/Scheme	Amount
No.		
a	Ex-Gratia (Central)	Rs. 25.00 lacs to Rs. 45.00 lacs
b	Army Group Insurance (AGI) benefits	Rs. 1.00 crore (Officers)
		Rs. 50.00 lacs (JCO/ORs)
с	AGI maturity	As per contribution accumulated along with compound interest
d	Pension	Liberalized /Special Family Pension
		100%/ 60% of last RE (Basic Pay +MSP)
e	Death-cum-Retirement Gratuity (DCRG)	Based on length of service and emoluments last drawn by the deceased individual.
f	Final Settlement of. Accounts (FSAs). (Including Leave encashment & Defence Services Officers Provident (DSOP)/ Armed Forces Personnel Provident (AFPP) Fund	As applicable. As per contribution accumulated along with compound interest
g	Army Wives Welfare Association (AWWA) Grant.	Rs. 30,000/- ex-gratia grant to NoKs of deceased soldiers.
h	Armed Forces Battle Casualty Welfare Fund (AFBCWF)	Rs. 8.00 lacs Addln ex-gratia grant to NoKs of deceased soldiers
j	Ex Gratia (Domicile State Government)	As applicable
k	Death link Insurance Scheme DLIS(JCO/ORs)	Rs. 60,000/-
1	Personal Accident Insurance (Defence Salary Package Account) by Major Public/Private Sector Banks.	Rs. 50.00 lacs
	Total Entitlement (approx.)	Rs. 1.8 Cr. (Officers) and Rs. 1.3 Cr. (JCO/ORs)
	Other Welfare Benefits/Schemes	
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m.	Educational Concession children of Armed Forces Officers/JCOs/ORs missing/ disabled/killed in action (w.e.f. 01.07.2017)	 Full reimbursement of tuition fee and bus/actual fare. Full reimbursement of Hostel Charges for those studying in boarding schools and colleges. Books/Stationary: upto Rs. 2,000/-per annum Uniform cost where compulsory: upto Rs. 2,000/- per annum Clothing: upto Rs. 700 per annum per student
n.	Higher Education to Widows: -	
	(a) Graduation	Rs. 20,000/-
	(b) Post Graduation	Rs. 25,000/-
	(c) Professional Courses	Rs. 50,000/-
0	One time Computer Grant (Applicable after	Rs. 35,000/-
	1 st degree course/Graduation & above)	
p	Medical Facilities to the dependents/Noks	ECHS (Ex-Servicemen Contributory Health Scheme) provides cashless health care to war-widows/war disabled defence personnel and their NoKs. War Widows are not required to pay the membership fee.
q	Marriage Grant	A grant of Rs. 1,00,000/- is given for marriage of daughters, widow re-marriage and orphan son's marriage of battle casualties (fatal), physical casualties (fatal).
r	Vocational Training Grant	Rs. 20,000/- (One time) for Widows (Pensioner/Non-Pen up to Hav. Rank)

S	Railway Travel Concession	Ministry of Railways provides concessions (upto 75%) on tickets to widows of martyrs and Complementary Card Passes to Chakra awardees and their widows.
t	Telephone Concession	Department of Telecommunication provides full and 50% concessions in rental charges to Chakra awardees and war widows respectively.
u	Government accommodation Retention	Retention of Govt married accommodation for two years from the death of the Individual extended by one and a half year with the approval of the Competent Authority.
v	Reservation/Priority Defence Housing Schemes	Reservation (upto 3%) / Priority in Army Welfare Housing Organization (AWHO) and Air Force Naval Housing Board (AFNHB dwelling units for Widow/Parents of Battle Casualties/Fatal Casualties.
